

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 327 of 2013

Dated : 19th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Power Association ...Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. S. Vallinayagam

ORDER

Admit. Mr. S. Vallinayagam takes notice on behalf of Respondent – no.1. Issue notice to Respondent no.2. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on **20.1.2014 and 21.1.2014 at Chennai Circuit Bench.** In the meantime pleadings be completed.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**